

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5850
ANSWERED ON:11.05.2012
ASSISTANCE TO STATES
Punia Shri P.L.

Will the Minister of FINANCE be pleased to state:

- (a) the total financial Central assistance provided to different States other than those allocated for Central Government schemes, State-wise during the last three years;
- (b) the monetary assistance provided by Central Government to various backward areas and areas with special needs during the last three years;
- (c) the details of loans given by the Central Government to State Governments during the last three years;
- (d) whether any State Government has defaulted on any loan during the last 25 years; and
- (e) if so, the details thereof and reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

- (a) Broadly on the Plan side, schematic financial Central assistance to the States is provided through Central Government Schemes [Central Sector Schemes (CS) and Centrally Sponsored Schemes (CSS)]. Other than CS and CSS, Central assistance to the States is provided through Central Assistance for State Plans. Details of Central assistance for State Plans provided to the States during last three years are given in Annex-I. On the Non Plan side, Central grants to the States are provided mainly on the basis of recommendations of the Finance Commissions (FC). Details of FC grants provided to States during last three years are given in Annex I.
- (b) Details of assistance provided to States during the last three years for backward areas under the scheme of Backward Region Grant Fund and for areas with special needs, as against allocations in the statement 16 of the Expenditure Budget, volume 1, are given in Annex-I.
- (c) Details of loans provided to the States during last three years are given at Annex-III.
- (d) & (e) State-wise details of default of loans from earliest period to which the arrear relates are given in Annex-IV. Following the recommendation made by 12th Finance Commission, fresh loans to the States from Central Government [except loans for externally added projects] has been discontinued since April, 2005.